

जितना खर्च हुआ है उतना उसके कार्य से देश को लाभ हुआ है या नहीं ?

श्री किदवाई : यह हमेशा जरूरी नहीं है ।

डा० पी० एस० देशमुख : मैं तो समझता हूँ कि देश को काफी लाभ हुआ है ।

Shri Gopala Rao: May I know whether the Government are taking any steps to develop the internal market for shellac?

Dr. P. S. Deshmukh: The matter is under consideration.

Shri Gopala Rao: May I know whether the work done in this Research Institute is ever reviewed by Government? If so, in what respects?

Dr. P. S. Deshmukh: I have not been able to follow the question.

Mr. Deputy-Speaker: He wants to know whether the research done in this Institute has been valued by the Government.

Shri Gopala Rao: No, Sir. I want to know whether the work done in the research institute is being reviewed by the Government, or has been reviewed.

Dr. P. S. Deshmukh: It has been Sir.

Shri Jaipal Singh: In regard to the entomological research, may I know what has been the increase in the parasites and to what extent has this been carried out in the coupe cultivation that the hon. Minister has referred to?

Dr. P. S. Deshmukh: I would like to have notice of the question.

Shri Velayudhan: Out of the Rs. 40 lakhs and odd now spent on the Lac Research Institute, how much has been given as Government contribution? Are any taxes collected from the cultivators or producers of lac?

Dr. P. S. Deshmukh: We levy a cess under the Indian Lac Cess Act, and that is a source of revenue for the Government.

Shri Dhulekar: In view of the fact that lac production is very important in Vindhya Pradesh, may I know whether any research scholars from there has been associated with the work of the Institute?

Dr. P. S. Deshmukh: A good many of these things is done simultaneously by the States also. I do not know how far Vindhya Pradesh has proceeded in the matter. Anyhow, the question has not come to us.

Shri Jasani: May I know whether it is due to the monopolistic purchase by the foreign countries that the prices of shellac have come down, and if so, what steps have the Government taken in the matter?

Mr. Deputy-Speaker: The question relates to research and not to prices.

सेठ गोविन्द दास : इस इंस्टीट्यूट ने अब तक जितनी खोजें की हैं उन खोजों का लाख के उत्पादन में कोई व्यापक उपयोग हो रहा है या नहीं ?

श्री किदवाई : मैं आनरेबिल मेम्बर की तबज्जह दिलाऊंगा कि जो रिपोर्ट हर साल छपती है अगर वह एक मर्तबा उसे पढ़ लें तो उनको उन सब सवालता का जवाब मिल जायेगा ।

सेठ गोविन्द दास : क्या माननीय मंत्री जी को मालूम है कि उन रिपोर्टों के आधार पर यह पता लगता है कि उनकी खोजों का कोई उपयोग नहीं हो रहा है ?

श्री किदवाई : अक्सर ऐसा होता है कि कोई रिसर्च की जाय और जो चीज हम उससे निकालना चाहते हों वह पैदा न हो । रिसर्च कै मानी है कि कभी कामयाबी हो और कभी नाकामयाबी हो ।

REMOVAL OF MAHALAKSHMI SUGAR MILLS FROM PEPSU

*807. Shri A. N. Vidyalkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government of India have permitted the Mahalakshmi Sugar Mills, Hamira (Pepsu), to remove its existing machinery from its present site to a new site at Iqbalpur in U.P.;

(b) the reasons given for the removal;

(c) whether Government are aware that already the crushing capacity of this Mill at Hamira is too low to utilise all the sugar-cane available in the surrounding area and that the sugar-cane growers of the Ilaqua are very much perturbed;

(d) whether Government have received a representation from the people of Jullunder district, which is surrounding this mill, sent through the Punjab Governor, that in order to facilitate the crushing of cane a new sugar mill should be started;

(e) whether all these conditions had been fully taken into consideration before granting permission for the removal of the main factory from this area;

(f) whether, in view of the strong opposition from the growers, Government are prepared to revise its decision; and

(g) whether the views of the PEPSU and Punjab Governments were ascertained before granting the above permission?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The main reasons for allowing shifting of the factory from its present site are: inadequate supply of cane at the existing site and low recovery of sugar from cane.

(c) It is not correct that the crushing capacity of the Hamira factory is too low to utilise all the available sugarcane. As a matter of fact the factory has never been able to procure the necessary quantity of cane to work to its full capacity.

(d) No.

(e) Does not arise.

(f) and (g). The views of the growers and State Governments were taken into consideration before permission for shifting of the factory was granted.

Shri A. N. Vidyalkar: May I know whether it is a fact that last year, large quantities of sugar cane remained unutilised in this area?

Dr. P. S. Deshmukh: I have no information at the moment.

Shri A. N. Vidyalkar: May I know whether the views of the growers were taken into account?

Mr. Deputy-Speaker: He has said so already.

Shri A. N. Vidyalkar: If so, who was consulted, whether any association of growers or individual growers?

The Minister of Food and Agriculture (Shri Kidwai): The Government was consulted. The recovery of sugarcane in that area was very low, and

the factory was a factory with a very large crushing capacity, and the required amount of sugar-cane was not available there. Therefore they made an application to shift the factory, to the U.P. Government, and that application was accepted.

Shri A. N. Vidyalkar: May I know whether these facts were obtained from the millowners or through the Government?

Shri Kidwai: These facts were supplied in the official returns we receive about the quantity of sugar the cost of manufacture every year, and the capacity of that factory to crush more etc.

Shri A. N. Vidyalkar: May I know whether the Government had ascertained that other causes like mismanagement were responsible for the low quantity of sugar?

Shri Kidwai: The owners of that factory are managing other factories also. They own one in Gorakhpur and one in Saharanpur, and we find that the crushing in those factories has always been very satisfactory.

Shri Kelappan: May I know why the sugar-content of the cane in that area is less than that in other areas?

Shri Kidwai: It may be climatic, or it may be that the state has not devoted itself to the improvement of the sugarcane seeds.

Shri Gopala Rao: May I know whether the arrears for the cane supplied last year have been paid by the sugar factory owners?

Shri Kidwai: Will the hon. member please repeat his question?

Mr. Deputy-Speaker: He wants to know whether the growers have been paid their arrears by the sugar factory owners.

Shri Gopala Rao: During 1952-53.

Shri Kidwai: I have not received any complaints, but if any complaint is received, it will be attended to. I hope and believe that the cane-growers have been paid.

TELEPHONE CONNECTIONS IN DELHI

***808. Shri A. N. Vidyalkar:** Will the Minister of Communications be pleased to state:

(a) the total number of telephone connections in Delhi (old and new) as on the 31st January, 1953;

(b) the total number of automatic telephones and the number of manual ones on the same date; and

(c) whether there is any scheme for the replacement of manual telephones in favour of automatic ones?